

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 417  
(To be answered on the 15<sup>th</sup> December 2016)

WI-FI SERVICES IN FLIGHTS

\*417. SHRI V. ELUMALAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of global practice with regard to use of mobiles, laptop and other electronic gadget during on flight and off flight;
- (b) whether air travellers would soon be able to access wi-fi services on flights over the Indian air space, if so, the details thereof;
- (c) whether Indian carriers have already begun preparations for the same, if so, the details thereof; and
- (d) the steps taken in this regard?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

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(a) to (d) : A statement is laid on the Table of the House.

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**STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED (\*) QUESTION NO.417 REGARDING 'WI-FI SERVICES IN FLIGHTS' DUE FOR ANSWER ON 15.12.2016.**

**(a) : Chicago Convention facilitates the use of radio equipment when crossing over multiple jurisdictions. Many countries have already given rights to satellite service providers for In Flight Connectivity in aviation sector.**

**(b) : Providing on-board Wi-Fi services in Indian airspace involves amendment of provisions of Indian Telegraph Act, 1885 and Indian Telegraph Rules made there under. The Department of Telecommunications (DoT) has already moved a proposal for providing in-flight connectivity for voice, data and video services for consideration of the Committee of Secretaries.**

**(c) & (d) : The Ministry of Civil Aviation (MoCA) / Director General Civil Aviation (DGCA) has not issued any instructions to Indian carriers for initiating preparations for in-flight connectivity. However, MoCA has requested DoT to amend the Indian Wireless Telegraph Rules with a view to allow international flights to provide on-board wi-fi services.**

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